

From :

Ambuj Nath
Registrar General
High Court of Jharkhand,
Ranchi.

Letter No. 101/SCMS
Dated 8/8/2017

To

All the Principal District & Sessions Judges
including the Judicial Commissioner, Ranchi.

Sub: Monitoring of the performance of Judicial Officers by Hon'ble SCMS Committee, High Court of Jharkhand regarding.

Sir,

I am directed to inform you that Hon'ble State Court Management System Committee, High Court of Jharkhand in its Meeting, held on 26.07.2017 through Video Conferencing, has been pleased to pass, inter alia, following directions:

1. The PDJs and the Judicial Officers shall make a planning on both micro and macro level for the disposal of cases. The short term plan shall be of 15 to 30 days initially with respect to each individual case for their disposal which will lead to achieve the target of five plus free.
2. The Principal District and Sessions Judges and the Judicial Commissioner, Ranchi shall ensure the equal and uniform distribution of cases according to the nature and age and previous direction of this Hon'ble Court in this regard issued vide Court's letter No. 682-705/Legal Cell dated 26.10.2016 be strictly adhered to.
3. The directions of the Hon'ble Court for the disposal of the Civil cases as per the revised yardsticks fixed by the Court and communicated vide Court's letter no. 32/2017/SCMS dated 10.02.2017 be strictly followed by the concerned Officers and the quarterly report in this regard be sent to the Hon'ble High Court periodically. Efforts be made for the disposal of the Civil Appeals also.
4. Cases pending at the stage of argument and evidence be disposed of on fast track basis since it has been noticed that a number of cases are still pending at the stage of final argument and evidence for considerably long period.
5. All the Judicial Officers are directed to maintain a diary to keep the updates and status of each individual case pending in their Courts, which will help them in chalking out the plan for the disposal of the cases and achieve the target.
6. The newly appointed Judicial Officers are directed to improve their efficiency in disposal of cases and they are directed to take the assistance of their senior colleagues as and when required.

You are, therefore, requested to take necessary steps in this regard for compliance of abovementioned directions of Hon'ble SCMS Committee.

Yours faithfully,


8.8.17
Registrar General